

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**972/252(ND)/2018**

**IN THE MATTER OF:**

**M/s Nanak Com. Pvt. Ltd. & Ors.**

**...PETITIONER**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 08.08.2019**

**Coram:**

**Shri. P.S.N. Prasad,  
Hon'ble Member (Judicial)  
Dr. V.K. Subburaj,  
Hon'ble Member (Technical)**

**For the Petitioner**

**: Ashish Middha, Adv.**

**For the AROC**

**: M. Yadubhushana Rao, Adv.**

**ORDER**

No one is present on behalf of the appellant, AROC is present and also stated that their reply is filed in the matter. The counsel for Income Tax Department is present and sought time for filing reply in the matter. Three week's time is granted and filing reply in the matter. Post the matter to 11<sup>th</sup> September, 2019.

*Sd/-*  
**Member (J)**

*-sd-*  
**(P.S.N. Prasad)  
Member (J)**